GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2622 ANSWERED ON:06.02.2014 NOTICE TO KINGFISHER AIRLINES Majhi Shri Pradeep Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Directorate General of Civil Aviation (DGCA) has issued any notice to the Kingfisher Airlines;

(b) if so, the details thereof; and

(c) the progress made in the matter so far?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (c): As on date, Kingfisher airlines does not have valid Air Operator permit (AOP) to operate scheduled operations. Kingfisher airlines stopped their operation with effect from 01st October 2012. Their AOP No S-12 dated 26/08/2003 issued to the airlines was suspended on 20/10/2012 and their AOP stands lapsed from 31/12/2012.